

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-217 of 2015 in
Appeal No.44 of 2014**

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Dakshin Haryana Bijli Vitran Nigam Ltd & Ors	...Appellant(s)
Versus	
GMR Kamalanga Energy Ltd & Ors	...Respondent(s)
GMR Kamalanga Energy LtdApplicant/R-1

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Rohit Venkat for R.1

ORDER

List the matter on **21.08.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/H CJ